

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016 & IA No. 587 of 2019**

**&**

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Dated: 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 107 OF 2016 & IA No. 587 of 2019**

**Raj West Power Ltd. .... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**

**Vs.**

**Raj West Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand  
Mr. Aman Dixit for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for RERC

**ORDER**

Both, Mr. Bandari, learned counsel and Mr. Basava Prabhu Patil, learned senior counsel, are present.

Since the Bench is hearing other part heard matters, this matter did not reach for hearing. Hence, adjourned to **21<sup>st</sup> & 22<sup>nd</sup> January, 2020.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/pk*